

**IKANDLA FREE TRADE ZONE**

170. SHRI M. K. MOHTA : Will the Minister of COMMERCE be pleased to state :

(a) whether Government's attention has been drawn to the Press report appearing in the Hindustan Times, dated the 5th April, 1973 highlighting the causes hampering the growth of the Kandla Free Trade Zone; and

(b) if so, the reaction of Government with regard thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) Yes Sir,

(b) As announced in Rajya Sabha, a high level Kandla Free Trade Zone Steering Board has been set up under the Chairmanship of Deputy Minister of Commerce to look into the outstanding problems of the Zone and sort them out with utmost expedition.

**W. S. AID TO INDIA**

299. SHRI SURAJ PRASAD : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact, that U.S.A. has offered 87 million dollars aid to India as against arms supply to Pakistan; and

(b) whether Government are considering to reject the aid in protest ?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN): (a) The offer by US Government of \$87.6 million is not fresh aid. In December, 1971 the US Government had suspended the utilisation of this amount available to us under certain aid agreements. USA on its own announced revocation of the suspension. This was not linked with the arms supply to Pakistan.

(b) No, Sir. The modalities for the utilisation of dollar 87.6 million are under discussion with US authorities. Regarding

arms supply to Pakistan, our stand on this question is known to the House and we have conveyed our strong feelings and grave concern to the US Government.

**PAPERS LAID ON THE TABLE****STATEMENT RE. DETAILS OF OUTSTANDINGS OF ASHOKA OTEL, NEW DELHI (AS ON 31ST MARCH, 1972)**

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. (SMT.) SAROJINI MAHISHI) : Sir, I beg to lay on the Table a statement (in English and Hindi) showing the details of outstandings of Ashoka Hotel, New Delhi, as on 31st March, 1972. [Placed in Library. See No. LT-5043/73.]

**I. ANNUAL REPORT AND ACCOUNTS 1971-72) THE HANDICRAFTS AND ANDLOOMS EXPORT CORPORATION OF INDIA LIMITED AND RELATED PAPERS****n. REPORT AND ACCOUNTS (21st APRIL, 1971 TO 31st MARCH, 1972) OF THE PROJECTS AND EQUIPMENT CORPORATION OF INDIA LIMITED****III. ANNUAL REPORT AND ACCOUNTS (1971-72) OF THE STATE TRADING CORPORATION OF INDIA LIMITED AND RELATED PAPERS**

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE) : Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers under subsection (1) of section 619A of the Companies Act, 1956 :—

(a) (i) Annual Report and Accounts of the Handicrafts and Handlooms Ex-